

ITEM NO.62

COURT NO.5
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SECTION II-C

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 6323-6324/2020

(Arising out of impugned final judgment and order dated 14-08-2020 in MCRCA No. 469/2020 14-08-2020 in MCRCA No. 484/2020 passed by the High Court Of Chhattisgarh At Bilaspur)

THE DIRECTOR, DIRECTORATE OF ENFORCEMENT

Petitioner(s)

VERSUS

ANIL TUTEJA & ORS.

Respondent(s)

IA No. 157174/2021 - APPLICATION FOR PERMISSION
IA No. 9998/2022 - EARLY HEARING APPLICATION
IA No. 157576/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 122798/2021 - STAY APPLICATION

WITH

W.P.(Cr1.) No. 506/2021 (X)
FOR EXEMPTION FROM FILING O.T. ON IA 157097/2021
FOR STAY APPLICATION ON IA 157100/2021

Date : 14-11-2022 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Mr. Tushar Mehta, SG
Mr. S V.Raju, ASG
Mr. Mukesh Kumar Maroria, AOR
Mr. Kanu Agarwal, Adv.
Mr. Annam Venkatesh, Adv.
Mr. Zoheb Hussain, Adv.

For Respondent(s) Mr. Kapil Sibal, Sr. Adv.
Mr. Gautam Narayan, AOR
Mr. Sanjeevi Seshadri, Adv.
Ms. Rupali Samuel, Adv.
Ms. Arushi Gupta, Adv.

Mr. Sumeer Sodhi, AOR

Mr. Mukul Rohatgi, Sr. Adv.
Mr. Arshdeep Singh Khurana, Adv.
Mr. Gaurav Khanna, AOR
Mr. Harsh Srivastava, Adv.
Ms. Rishieka Ray, Adv.

Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Siddharth Mittal, AOR
Mr. Prabhat Kumar, Adv.

Mr. Ajit Kumar Ekka, AOR
Mr. Arvind Kumar Sharma, AOR

Mr. Mukund P. Unny, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 21.11.2022.

(R. NATARAJAN)
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)
ASSISTANT REGISTRAR